

(b) how do Government propose to repay the debt and whether any schedule has been worked out for the purpose; and

(c) if so, the main features thereof?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) As on 1st October 1966, India's external debt obligation consisted of Rs. 3150 crores repayable in foreign currencies, Rs. 437 crores payable through exports and Rs. 963 crores payable in rupees which are neither converted directly nor through exports.

(b) and (c). Debt repayment in respect of the first category are made out of external receipts, in the second category through exports and in the last out of Government's rupee resources. While the terms of loans from different sources are briefly indicated in Annexure IV of the Explanatory Memorandum on the Budget for 1967-68, detailed repayment schedules are shown in the agreements, copies of which are available in the Parliament library.

Deaths due to cold in Delhi

*158. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of deaths from the rigours of winter among the shelterless people making use of pavements in Delhi in December, 1966 and January, 1967; and

(b) the steps taken to solve the problem of shelterless people and to devise measures to persuade them to sleep in the night shelters?

The Minister of Works, Housing and Supply (Shri Jagannath Rao):

(a) 5.

(b) 22 night shelters, with a capacity for 5065 persons, were maintained in Delhi during the winter months of 1966-1967. Adequate publicity was

given about the availability of these night shelters. Also parties of the Municipal staff and Police went round the city to persuade the pavement sleepers to move to the night shelters.

स्वर्ण नियंत्रण आदेश में संशोधन

*160. श्री श्रीकार लाल बेरवा :
श्री अटल बिहारी वाजपेयी :
श्री रामकृष्ण:

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार स्वर्ण नियंत्रण आदेश में और संशोधन करने के प्रस्तावों पर विचार कर रही है;

(ख) यदि हाँ, तो उन संशोधनों का स्वरूप क्या है; और

(ग) कब तक संशोधन किये जाने की सम्भावना है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पंत) : (क) जी नहीं। स्वर्ण नियंत्रण नियमों में और संशोधन करने का कोई प्रस्ताव अभी सरकार के विचाराधीन नहीं है।

(ख) और (ग). ये प्रश्न ही नहीं उठते।

U.S. Investment in Fertiliser Industry

*161. Shri E. K. Nayanar:
Dr. Ranen Sen:
Shri J. M. Biswas:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government propose giving further concessions to the U.S. investors for investment in India's fertiliser industry;

(b) whether Government also propose to extend the deadline for receiving the offers of the foreign investors beyond 31st March, 1967; and

(c) if so, the details of the proposed concessions?